

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 16/RP/2015

IN

Petition No. 109/TT/2013

- Subject:** Review petition under Section 94(1) (f) of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for review of the Order dated 20.5.2015 in Petition No. 109/TT/2013 in the matter of determination of transmission tariff of 240 MVAR Bus Reactor at Agra under Common Scheme for 765 kV Pooling Stations and Network for NR, Import by NR from ER and Common Scheme for Network for WR and Import by WR from ER and from NER/SR/WR via ER in Northern Region for tariff block 2009-14.
- Date of Hearing:** 22.3.2016
- Coram:** Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner:** Power Grid Corporation of India Limited (PGCIL)
- Respondents:** Rajasthan Rajya Vidyut Prasaran Nigam Limited and 16 others
- Parties present:** Ms. Sangeeta Edwards, PGCIL
Shri M.M. Mondal, PGCIL
Shri S.K. Venkatesan, PGCIL
Shri Anshul Garg, PGCIL
Shri S.S. Raju, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Jasbir Singh, PGCIL

Record of Proceedings

The representative of the petitioner sought a short adjournment on account of non-availability of the arguing counsel.



2. The Commission directed to list the petition on 5.4.2016

By Order of the Commission

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(T.Rout)
Chief (Legal)

